

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 37(ND)/2015

IN THE MATTER OF:

Rupak Gupta & Anr.

.....Petitioners

v.

M/s. U.P. Hotels Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 397/398

Order delivered on 07.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Mr. Yajur Mittal & Ms. Sanjana Sharma, Advocates

For the Respondent(s) :

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List on 11.09.2017.

— Sol —

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sol —

(DEEPA KRISHAN)
(MEMBER TECHNICAL)

07.09.2017
Vineet